

ITEM NO.1

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.165/2024

KUKI STUDENTS ORGANISATION DELHI

Petitioner(s)

VERSUS

THE UNION OF INDIA & ORS.

Respondent(s)

Date : 19-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Santosh Paul, Sr. Adv.
Mr. Ajay Justice Shaw, Adv.
Ms. Lija Merin John, Adv.
Mr. Sanbha Rumnong, Adv.
Mr. Aakarsh Kamra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable in two weeks.
- 2 Dasti, in addition, is permitted.
- 3 List the Petition on 5 April 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar